

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:5107  
ANSWERED ON:25.08.2000  
CRISIS RESOLUTION GROUP  
UMMAREDDY VENKATESWARLU

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the financial institutions and some banks have constituted a `Crisis Resolution Group` (CRG) to find means to make some sectors financially viable;
- (b) if so, whether IDBI, ICICI, TDFC and IFCI are members of this CRG;
- (c) if so, whether they have over-extended themselves in financing power projects;
- (d) if so, the extent to which such unsafe loans has put these financial institutions risk;
- (e) if so, the details thereof; and
- (f) the action taken by the Government to examine the matter ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL) :

- (a) and (b) No. Sir. `Crisis Resolution Group` (CRG) has been constituted by Ministry of Power (MoP) under the Chairmanship of the Minister of Power to resolve the `Last Mile` problems of the power projects. IDBI, ICICI, IDFC and IFCI are members of the CRG.
- (c) No, Sir, IDBI, ICICI, IDFC and IFCI have reported that they have not over-extended themselves in financing power projects.
- (d) to (f) Does not arise.